(159)

Declaration of Assets and Liabilities

I, PRIYANKA , son/daughter/wife of RAVI KUMAR, aged 26years belonging to Bihar

Legislative Assembly Secretariat service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

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Sr. No.	Description	Self PRIYANKA	Spouse Name(S) RAVI KUMAN	Dependan t-1 Name	Dependant- 2 Name	Dependar t-3 Etc. Name
(1)	Cash	35,000/-	50,000/-		NIL	NIL.
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SB1, BIHAR VIDHAM MANDAL. A/C NO — 39663666886 ₹ 5000/- SB1 A/C NO - 35704/68231	SBI, WAZIRO A/C NO - 34 059483 2 10,000/	952_	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	# 1000/- HDEC JUNT A/C- Scimy/600 93720 # 10,000/-	NIC	NiL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LTC Policies, etc	NIL	NIL .	NIL	NIL	NII.
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL.	NIL.	NIL
(vi)	Jewellery (give details of weight and value)	90LD - 359 ₹ 1,60,000/-	NIL	NIL	NIL	N!L
(vi!)	Other assets, such as values of claims / interests	Nil.	NIL	NIL	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Jesemption	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on29 . 01 . 2024	
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MANDAL BRANCH 7 M 1		
	(ii) Loans from financial Institutions	Alc- 42251328158	1,00,125.00	
	(iii) Government Dues: (a) dues to departments dealing with government Accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of Water	NIL	NIL	
	(c) dues to departments dealing with supply of Electricity	NIL	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
4	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO — DWSPPSD39 H	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

knowledge and belief.

Tarabitat D	cran	
GPF/CPF/PRAN No.	:-	110115365695
Gender	:-	F (M/F)
Date of Birth	:-	0 6 1 2 1 9 9 6 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.) BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
Home District:-	JEI	HANABAD
Thoroby dodays		that the above details are true to the heat of mu

Signature

Priyanka Name of Employee: PRIYANKA

Place:Patna Designation:Office Attendant Date: 8/02/024

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

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